

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

CIRCULAR

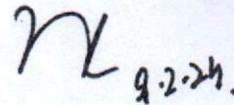
The Hon'ble Supreme Court of India, vide Civil Appeal No 5305/2022 in the case title State Bank of India and Another Vs. Ajay Kumar Sood is pleased to direct that

*All judicial institutions must ensure that the judgments and orders being published by them do not carry improperly placed watermarks as they end up making the documents inaccessible for persons with visual disability who use screen readers to access them. **On the same note, courts and tribunals must also ensure that the version of the judgments and orders uploaded is accessible and signed using digital signatures.***

It is worth to mention here that in this context, two circulars bearing numbers 4586-5086/Comp./Dig.Sign./2018 dated 11.01.2018 and 11102-11227/Comp./Dig.Sign./2018 dated 31.01.2018 were also issued earlier by Mr. Talwant Singh, the then Ld. D&SJ (Hqs) to all Ld. Judicial Officers, Delhi District Courts, conveying thereby the direction of Hon'ble IT Committee, DHC for appending digital signature on all the Judgments.

Further, it has come to the notice of undersigned that some of Ld. Judicial Officers are not complying with the direction scrupulously.

Therefore, in order to ensure compliance of above directions, it is impressed upon to all Ld. Judicial Officers to ensure that no judgments/orders be uploaded on CIS without appending their Digital Signature Certificates thereon.



(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs), Delhi

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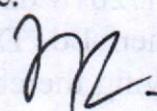
7949-8699 /IT Cell/ 2024

Dated:

09 FEB 2024

Copy forwarded for information and necessary actions to:

1. Worthy Registrar General, Delhi High Court, New Delhi.
2. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
3. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi.
4. Ld. Principal Judge-Family Court, Dwarka, New Delhi.
5. Ld. Chairman, Delhi Judicial Academy, Dwarka, New Delhi.
6. Ld. Chairman (IT & Digitization), Delhi District Courts.
7. Ld. Member Secretary, DLSA, Rouse Avenue Court Complex, New Delhi.
8. All the Ld. Judicial Officers of all the districts of Delhi District Courts.
9. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
10. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi.
11. Website Committee, for uploading on Website.
12. R&I for uploading on LAYERS.


Principal District & Sessions Judge (HQs), Delhi